

**IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION**

Review Petition (Civil) No _____ of 2024
(D No 35102 of 2024)
in
Civil Appeal No 2317 of 2011

Thumati Ravi

...Petitioner(s)

Versus

The State of Punjab and Ors

...Respondent(s)

WITH

Review Petition (Civil) No _____ of 2024
(D No 35466 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 36024 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 36638 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 37792 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 38729 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 38886 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39371 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39552 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39580 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39610 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39760 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39761 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39770 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39798 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39828 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39908 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 40018 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 40361 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 40688 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 40714 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 41103 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 41449 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 41613 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 41717 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024

(D No 42072 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 42360 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 42503 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 43056 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 43557 of 2024)
in
Civil Appeal No 2317 of 2011

Review Petition (Civil) No _____ of 2024
(D No 39754 of 2024)
in
Civil Appeal No 5595 of 2010

Review Petition (Civil) No _____ of 2024
(D No 39735 of 2024)
in
Civil Appeal No 5587 of 2010

Review Petition (Civil) No _____ of 2024
(D No 43409 of 2024)
in
Civil Appeal No 2317 of 2011

ORDER

- 1 Permission to file the review petitions granted.
- 2 Applications for listing the review petitions in open Court are rejected.
- 3 Delay condoned.
- 4 Having perused the review petitions, there is no error apparent on the face of the record. No case for review under Order XLVII Rule 1 of the Supreme Court Rules 2013 has been established. The review petitions are, therefore, dismissed.

.....CJI.
[Dr Dhananjaya Y Chandrachud]

.....J.
[B R Gavai]

.....J.
[Vikram Nath]

.....J.
[Bela M Trivedi]

.....J.
[Pankaj Mithal]

.....J.
[Manoj Misra]

.....J.
[Satish Chandra Sharma]

**New Delhi;
September 24, 2024
-S-**

ITEM NO.1002

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CIVIL) Diary No(s). 35102/2024 in
C.A. No. 2317/2011

THUMATI RAVI

Petitioner(s)

VERSUS

THE STATE OF PUNJAB
THROUGH ITS CHIEF SECRETARY & ORS.

Respondent(s)

(WITH IA No. 172776/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 172772/2024 - APPLICATION FOR PERMISSION TO
FILE REVIEW PETITION)

WITH

Diary No(s). 35466/2024 (IV)

(WITH IA No. 174568/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 205130/2024 - APPLICATION FOR PERMISSION TO
FILE REVIEW PETITION)

Diary No(s). 36024/2024 (IV)

(WITH IA No. 179997/2024 - APPLICATION FOR PERMISSION TO FILE
REVIEW PETITION, IA No. 179992/2024 - ORAL HEARING)

Diary No(s). 36638/2024 (IV)

(WITH IA No. 180715/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 180713/2024 - APPLICATION FOR PERMISSION TO
FILE REVIEW PETITION, IA No. 180714/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 37792/2024 (IV)

(WITH IA No. 186188/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 186183/2024 - APPLICATION FOR PERMISSION TO
FILE REVIEW PETITION)

Diary No(s). 38729/2024 (IV)

(WITH IA No. 191153/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 191155/2024 - APPLICATION FOR PERMISSION, IA
No. 191154/2024 - STAY APPLICATION)

Diary No(s). 38886/2024 (IV)

(WITH IA No. 192671/2024 - APPLICATION FOR PERMISSION TO FILE
REVIEW PETITION, IA No. 192673/2024 - ORAL HEARING)

Diary No(s). 39371/2024 (IV)

(WITH IA No. 194027/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 194026/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 194032/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 194029/2024 - STAY APPLICATION)

Diary No(s). 39552/2024 (IV)
(WITH IA No. 194965/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 194966/2024 - ORAL HEARING)

Diary No(s). 39580/2024 (IV)
(WITH IA No. 195296/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 195298/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 39610/2024 (IV)
(WITH IA No. 195546/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 195539/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 195550/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 195547/2024 - STAY APPLICATION)

Diary No(s). 39760/2024 (IV)
(WITH IA No. 196741/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 196737/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 196750/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 196746/2024 - STAY APPLICATION)

Diary No(s). 39761/2024 (IV)
(WITH IA No. 196754/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 196757/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 196755/2024 - ORAL HEARING, IA No. 196756/2024 - STAY APPLICATION)

Diary No(s). 39770/2024 (IV)
(WITH IA No. 196899/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 196894/2024 - APPLICATION FOR PERMISSION, IA No. 196900/2024 - CONDONATION OF DELAY IN FILING)

Diary No(s). 39798/2024 (IV)

Diary No(s). 39828/2024 (IV)
(WITH IA No. 197070/2024 - APPLICATION FOR PERMISSION, IA No. 197071/2024 - PERSONAL HEARING BEFORE THE COURT)

Diary No(s). 39908/2024 (IV)
(WITH IA No. 198243/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 198239/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 40018/2024 (IV)
(WITH IA No. 198096/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT)

Diary No(s). 40361/2024 (IV)
(WITH IA No. 217691/2024 - APPLICATION FOR PERMISSION TO FILE
REVIEW PETITION, IA No. 217692/2024 - CONDONATION OF DELAY IN
FILING REVIEW PETITION, IA No. 200926/2024 - ORAL HEARING)

Diary No(s). 40688/2024 (IV)
(WITH IA No. 201949/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 201943/2024 - APPLICATION FOR PERMISSION, IA
No. 201963/2024 - CONDONATION OF DELAY IN FILING, IA No.
201954/2024 - EX-PARTE STAY, IA No. 201947/2024 - EXEMPTION FROM
FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 40714/2024 (IV)
(WITH IA No. 202008/2024 - APPLICATION FOR PERMISSION TO FILE
REVIEW PETITION, IA No. 202012/2024 - CONDONATION OF DELAY IN
FILING REVIEW PETITION, IA No. 202010/2024 - ORAL HEARING)

Diary No(s). 41103/2024 (IV)
(WITH IA No. 203933/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 203930/2024 - APPLICATION FOR PERMISSION TO
FILE REVIEW PETITION, IA No. 203935/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT, IA No. 203937/2024 - STAY
APPLICATION)

Diary No(s). 41449/2024 (IV)

Diary No(s). 41613/2024 (IV)
(WITH IA No. 206856/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 206855/2024 - APPLICATION FOR PERMISSION TO
FILE REVIEW PETITION, IA No. 206858/2024 - CONDONATION OF DELAY IN
FILING REVIEW PETITION, IA No. 206859/2024 - STAY APPLICATION)

Diary No(s). 41717/2024 (IV)
(WITH IA No. 208012/2024 - APPLICATION FOR LISTING REVIEW PETITION
IN OPEN COURT, IA No. 208020/2024 - APPLICATION FOR PERMISSION, IA
No. 208010/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION, IA No. 208024/2024 - CONDONATION OF DELAY IN FILING
REVIEW PETITION, IA No. 208015/2024 - STAY APPLICATION)

Diary No(s). 42072/2024 (IV)
(WITH IA No. 210135/2024 - APPLICATION FOR PERMISSION TO FILE
REVIEW PETITION, IA No. 210133/2024 - ORAL HEARING)

Diary No(s). 42360/2024 (IV)
(WITH IA No. 211277/2024 - APPLICATION FOR LISTING REVIEW PETITION

IN OPEN COURT, IA No. 211273/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 211276/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 211275/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 42503/2024 (IV)
(WITH IA No. 213523/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 213538/2024 - ORAL HEARING)

Diary No(s). 43056/2024 (IV)
(WITH IA No. 214404/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 214403/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 43557/2024 (IV)
(WITH IA No. 217418/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 217420/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 217427/2024 - ORAL HEARING)

Diary No(s). 39754/2024 (IV)
(WITH IA No. 196707/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 196709/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 196708/2024 - STAY APPLICATION)

Diary No(s). 39735/2024 (IV)
(WITH IA No. 196454/2024 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 196462/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT, IA No. 196459/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 196455/2024 - STAY APPLICATION)

Diary No(s). 43409/2024 (IV)
(WITH IA No. 216297/2024 - APPLICATION FOR PERMISSION, IA No. 217578/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 216298/2024 - CONDONATION OF DELAY IN FILING, IA No. 217579/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Date : 24-09-2024 These petitions were circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

By Circulation

**UPON perusing papers the Court made the following
O R D E R**

- 1 Permission to file the review petitions granted.
- 2 Applications for listing the review petitions in open Court are rejected.
- 3 Delay condoned.
- 4 The review petitions are dismissed in terms of the signed order.
- 5 Pending application, if any, stands disposed of.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**

(Signed order is placed on the file)